

BOARD OF CR NO.17

HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 05/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 1281/19	Adv. Jagtap	Tilak Nagar PS	Hearing
2	ABA 1977/19	Adv. S.K Ali	RCF PS	Hearing
3	ABA 1315/20	Adv. Singh	Tilak Nagar PS	Hearing
4	BA 1856/20	Adv. Tiwary	Trombay PS	Hearing
5	BA 1874/20	Adv. Mulani	Deonar	Hearing
6	BA 792/20	Adv. Khaitani	RCF PS	Order
7	BA 1857/20	Adv. Sanjay Jadhav	Chunabhatti PS	Order
8	ABA 1012/20	Adv. Nikam	Shivaji Nagar PS	Order
9	ABA 314/20	Adv. S.K. Ali	Nehru Nagar PS	Reply
10	ABA 597/20	Adv. Anjali Avasthi	Deonar	Reply
11	BA 1400/20	Daljeet Singh	DCB-CID	Reply
12	BA 1895/20	Adv. Jondhale	Chembur	Reply
13	ABA 1079/20	Adv.	Shivaji Nagar	Appearance
14	BA 1920/20	Adv. Khatau	Shivaji Nagar	Appearance
15	BA 1976/20	Adv Jabali	Shivaji Nagar	Appearance
16	ABA 357/20	Adv. Shabnam Shaikh	RCF PS	Reply
17	ABA 1107/20	Adv.Saba Khan		ORDER

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 06/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 1108/20			
2	ABA 2149/20	Adv. Kotian	Tilak Nagar PS	Hearing
3	ABA 135/20	Adv. White and Brief		Hearing
4	ABA 466/20	Adv. Mohsin Khan	Shivaji Nagar PS	Hearing
5	ABA 704/20	Adv.		Hearing
6	ABA 813/20	Adv. Shabnam Shaikh		Hearing
7	ABA 952/20	Adv. Satyam Gaud	Mankhurd PS	Hearing
8	ABA 958/20	Adv.Mohd. Ismail Khan		Reply
9	BA 1862/20	Adv. Yogesh Kolge		Reply
10	BA 1884/20	Adv.Zainab Khan		Reply
11	BA 1893/20	Adv.S.C. Kewat		Reply
12	BA 1430/20	Adv.Nitin Sejpal		Reply
13	ABA 959/20	Mohd. Ismail Khan		Reply
14	ABA 1027/20	Adv.Viju Khithani		Reply
15	BA 1906/20	Adv. Amrish Salunkh		Reply
16	BA 1907/20	Adv. Amrish Salunkh		Reply
17	ABA 1077/20	Adv.Ganesh Iyer	RCF	Reply
18	ABA 1116/20	Adv.Salunkhe and Co.	RCF	Reply
19	ABA 75/20	Adv.Naresh Lalchandani	Chembur	ORDER
20	BA 1921/20	Adv.S.C. Kewat		ORDER

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 07/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 81/20	Adv.D.G. Gujral	Chembur	
2	ABA 309/20	Adv.Amrish Salunkhe	Trombay	
3	ABA 426/20	Adv.Nitin Satpute	Chembur	
4	ABA 430/20	Adv.Navin Tiwari	Govandi	
5	ABA 790/20	Adv.Deepak Kushwaha		
6	ABA 857/20	Adv.Rajas Naik	Govandi	
7	BA 765/20		D.B. Marg	
8	MA 918/20	Adv.Sharif Shaikh	Parksite P. Stn.	
9	BA 1763/20	Adv.Wahab Khan	Tilak Nagar	
10	BA 1741/20	Adv.Raorane	Mankhurd	Order
11	NDPS 207/19 Exh. Bail Appln.	Adv.Mishra		Order

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 08/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	SC 924/15			Argument
2	ABA 1339/19	Adv.S.A.A.Naqvi	Chembur	Hearing
3	BA 404/20	Adv.Rakesh Jadhav	Deonar	Hearing
4	MA 139/20	Adv.Mohd. Hussain Jabali	Deonar	Hearing
5	BA 1539/20	Adv.Ashish Phalke	Mankhurd	Hearing
6	BA 1673/20	Adv.Ashish Dubey	Mankhurd	Hearing
7	ABA 843/20	Adv.Ismail Khan		Hearing
8	BA 1844/20	Adv.Sana Shaikh	Deonar	Hearing
9	BA 1901/20	Adv.Sana Shaikh	Deonar	Hearing
10	BA 1967/20	Adv.Waqar Pathan	RCF	Reply
11	BA 1881/20			

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 09/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 1854/20	Adv.Wasim Khan	Shivaji Nagar	Hearing
2	BA 1935/20	Adv.Shrikant	Tilak Nagar	Reply
3	BA 1948/20	Adv.H.K. Pandey	Govandi	Reply
4	BA 1659/20	Adv.Sarode		
5	SC 1627/19 Bail Appln.		Wadala T.T.	
6	SC 241/20 Bail Appln.		Vakola	

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